COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 267 OF 2018

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Prasaran Nigam Limited Appellant(s)

Versus

Power Grid Corporation of India Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan Mr. Shubham Arya

Counsel for the Respondent(s) : -

<u>ORDER</u>

Admit.

Reply/objections, if any, may be filed on or before 26.11.2018 with advance copy to other side. Thereafter, rejoinder, if any, may be filed on or before 14.12.2018 with advance copy to other side.

List the matter on <u>16.01.2019</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

mk/kt